

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, PRINCIPAL BENCH,
NEW DELHI**

Company Appeal (AT) No. 04 of 2021

IN THE MATTER OF:

Shetal Devang Gor & Ors.

...Appellant

Versus

Gujarat Cine Enterprises Pvt. Ltd. & Ors

...Respondents

Present: -

For Appellant: Mr. Ramji Srinivasan, Sr. Advo. With, Ms. Aastha Mehta, Shivkrit Rai, Mr. Ravi Pahwa and Helly Parikh, Advocates

For Respondent: Mr. Mihir Thakore, Sr. Advocate with Mr. Karan Valecha, Mr. Bhavesh Chokshi (R1-8)

ORDER
(Virtual Mode)

13.04.2021 Ld. Sr. Counsel for the Appellant submits that Written Submissions has been filed through e-filing. Directed to file the same in physical form alongwith relevant citations within 10 days.

Ld. Sr. Counsel for the Respondent Nos. 1- 8 filed Written Submissions, which is taken on record.

Let the matter be fixed 'For Hearing' on **20th May, 2021.**

[Justice Jarat Kumar Jain]
Member (Judicial)

[Mr. Kanthi Narahari]
Member (Technical)

SC/Kam.